Title : The Minister of Agriculture laid statements regarding status of implementation of recommendations in 11th and 20thth Reports of Standing Committee on Agriculture on Demands for Grants (2005-06) and (2006-07) pertaining to Department of Animals Husbandry, Dairying and Fisheries and the status of implementation of recommendations contained in 18th Report of the Standing Committee on Agriculture on Demands for Grants (2006-07) pertaining to the Department of Agriculture and Cooperation.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay this statement on the status of implementation of recommendations contained in the 11 th and 20th Reports of the Standing Committee on Agriculture (Department of Animal Husbandry, Dairying & Fisheries) in pursuance of the Direction 73A of the hon. Speaker's Lok Sabha vide Lok Sabha Bulletin – Part II dated September 01, 2004.

The Eleventh Report of the Standing Committee on Agriculture was presented to Lok Sabha on 20th April, 2005. The report relates to examination of the Demands for Grants of the Ministry of Agriculture (Department of Animal Husbandry, Dairying & Fisheries) for the year 2005-06.

Action Taken Statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Agriculture on 18.07.2005.

There are 18 recommendations made by the Committee in the Eleventh report where action is called for on the part of the Government. These recommendations, interalia, pertain to issues like plan allocation, infrastructural development in Central Cattle Breeding Farms, feed & fodder development, assistance to cooperatives, Delhi Milk Scheme, development of fisheries sector, rehabilitation of Tsunami-affected farmers/fishermen, setting up of Indian Council of Veterinary Research & Education, etc.

* Laid on the Table and also placed in Library. See No. LT 6298/07

The Twentieth Report of the Standing Committee on Agriculture was presented to Lok Sabha on 19th May, 2006. The report relates to examination of the Demands for Grants of the Ministry of Agriculture (Department of Animal Husbandry, Dairying & Fisheries) for the year 2006-07.

Action Taken Statements on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Agriculture on 23.08.2006.

There are 13 recommendations made by the Committee in the Twentieth report where action is called for on the part of the Government. These recommendations, interalia, pertain to issues like plan allocation and expenditure, National Project for Cattle & Buffalo Breeding, Foot & Mouth Disease Control Programme, Livestock Insurance, Conservation of Threatened Livestock Breeds, Bird Flu, Milk Productivity, Delhi Milk Scheme, welfare of fishermen, setting up of National Fisheries Development Board, etc.

The present status of implementation of various recommendations made by the Committee in both these reports is indicated in the Annexures to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay this Statement on the status of implementation of recommendations contained in the 18th Report of the Standing Committee on Agriculture (2006-07) in pursuance of the Direction 73A of the hon. Speaker's Lok Sabha vide Lok Sabha Bulletin – Part II dated September 01, 2004.

The Standing Committee on Agriculture examined the Demands for Grants of Department of Agriculture and Cooperation (DAC) for the year 2006-07 and presented to Lok Sabha on 19.05.2006. The report contained 19 recommendations. The Action Taken Replies of the Government were sent to the Committee on 5th August, 2006.

The present status of the recommendations of PSCA is indicated in the statement enclosed.

*Laid on the Table and also placed in Library. See No. LT-6299/07